

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF BHILWARA SPINNERS LIMITED

Registered Office: 26, Industrial Area, Bhilwara, Rajasthan-311001

This Post Offer Public Announcement is being issued by D & A Financial Services (P) Ltd. ("Manager to the Offer") on behalf of the Acquirer, M/s Ahinsa Infrastructure and Developers Limited in Compliance with Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeover) Regulation, 1997 and subsequent amendments thereto and read with observations made by SEBI vide its letter No. CFD/DCR/TO/DA/1339/10 dated April 15, 2010.

This Announcement is in continuation of and should be read in conjunction with the Public Announcement published on March 22, 2010 and Letter of Offer dated April 28, 2010.

1. Name of the Target Company : BHILWARA SPINNERS LIMITED
2. Name of Acquirer : AHINSA INFRASTRUCTURE AND DEVELOPERS LIMITED
3. Name of Manager to the Offer : D & A FINANCIAL SERVICES (P) LIMITED
4. Name of Registrar to the Offer : BEETAL FINANCIAL & COMPUTER SERVICES (P) LIMITED
5. Offer Details:
 - a) Date of Opening of the Offer : WEDNESDAY, MAY 12, 2010
 - b) Date of Closure of the Offer : MONDAY, MAY 31, 2010
6. Details of the Acquisition :

S. No.	Item	Proposed in the Offer Document		Actual	
1.	Offer Price	Rs. 18.00		Rs. 18.00	
2.	Shareholding of Acquirer before MOU/PA	No. of Shares	%	No. of Shares	%
		Nil	N.A.	Nil	N. A.
3.	Shares to be acquired by way of Share Purchase Agreement	No. of Shares	%	No. of Shares	%
		3113100	46.04	3113100	46.04
4.	Shares acquired in the Open Offer.	No. of Shares	%	No. of Shares	%
		1352226	20.00	418570	6.19
5.	Size of the Open Offer (Number of Share Multiplied by Offer Price per share)	Rs 24340068.00		Rs 7534260.00	
6.	Shares acquired after PA but before 7 working days prior to closure date:-				
	Price of the Share Acquired	Nil		Nil	
	No. of Share Acquired	Nil		Nil	
	% of Share acquired	Nil		Nil	
7.	Post Offer Shareholding of Acquirer (2+3+4+6)	No. of Shares	%	No. of Shares	%
		4465326	66.04	3531670	52.23
8.	Pre and Post Offer Shareholding of Public Shareholders	Pre Offer	Post Offer	Pre Offer	Post Offer
		3648030 (53.96%)	2295804 (33.96%)	3648030 (53.96%)	3229460 (47.77%)

7. Status of the Escrow Account, whether released or not : Not yet fully released

8. Payment of Interest to the shareholders, if any : Nil

9. Status of investors complaints received, if any : Nil

This Post Offer Public Announcement would also be available on SEBI Website at <http://www.sebi.gov.in>.

The Directors of M/s Ahinsa Infrastructure and Developers Limited (Acquirer) having its registered office at 60, Jetha Building, 185/187, Princess Street, Mumbai-400002 accepts full responsibility for the information contained in this Post Offer Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

Issued by Manager to the Offer on behalf of Acquirer



D & A Financial Services (P) Limited

13, Community Centre, East of Kailash, New Delhi-110 065

Tel: (011) 26472557, 26419079, 26218274 Fax: (011) 26219491

Email: dafspl@gmail.com

Contact Person: **Mr. Priyaranjan**

Place : New Delhi

Date : 16.06.2010